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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH:  
AT HYDERABAD

O.A.No. 44 of 1996.

Date of Order: 26-6-1998.

Between:

V.Thomas Joseph, E.C.No.3574. .. Applicant

and

1. Union of India, Rep. by its Secretary, Department of Atomic Energy, Bombay.
2. Chief Administrative & Accounts Officer, Atomic Material's Division, Begumpet, Hyderabad-16.
3. Director, Atomic Materials Division, Begumpet, Hyderabad-16.

.. Respondents

COUNSEL FOR THE APPLICANT :: Mr.K.Sudhakar Reddy

COUNSEL FOR THE RESPONDENTS: Mr.V.Rajeshwara Rao

CORAM:

THE HON'BLE SRI R.RANGARAJAN, MEMBER (ADMN)

A N D

THE HON'BLE SRI B.S.JAI PARAMESHWAR, MEMBER (JUDL)

: O R D E R :

(AS PER HON'BLE SRI R.RANGARAJAN, MEMBER (A) )

Heard Mr.K.Sudhakar Reddy for the Applicant and  
Mr.V.Rajeshwara Rao for the Respondents.

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2. The applicant is an aspirant for the post of Scientific Assistant-'B' & 'C'. He is presently working as Tradesman 'C'. He wants promotion as Scientific Assistant-'B' and 'C' with effect from 1-5-1990 and 1-5-1993 with all consequential benefits in his prayer.

3. A reply has been filed in this O.A. The main contention of the respondents in this O.A. is that, the applicant is not entitled for promotion for the post of Scientific Assistant-'B' or 'C' as the Diploma obtained by him in Mechanical Engineering undergoing one year course which is enclosed as Annexure R-I <sup>Minor</sup> cannot be taken as a Diploma as the duration of the Diploma course should be three years and that Diploma Certificate produced by him is not recognised by the Government Institution/University. The applicant contended that similar Diplomas were honoured by the Department in other cases and his Juniors were promoted on the basis of the Diploma possessed by them similar to that possessed by the applicant and hence his case has to be considered. He has not quoted the names of his Juniors.

4. In view of the contention, we asked the learned Counsel for Respondents to find out such cases where promotion had been given as Scientific Assistant-'B' or 'C'. The learned Counsel for the Respondents today produced a letter bearing No. AMD-MISC./98-ADM. IV, dated 26-6-1998 addressed to him by the Chief Administrative & Accounts Officer of the Department. In this

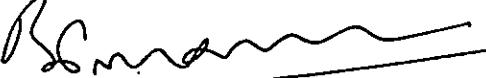
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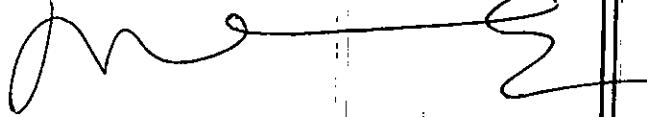
it is categorically stated that, no person in AMD is given promotion as Scientific Assistant-'A' or 'B' on the basis of a certificate similar to the one of Shri Thomas Joseph ie., the applicant herein is in possession. The letter dated:26-6-1998 is taken on record.

5. In view of the above submission, we find no merit in this O.A. The O.A. is dismissed. No costs.

  
(B.S.JAI PARAMESHWAR)

MEMBER (J)

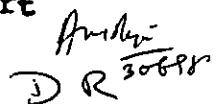
26.6.98

  
( R.RANGARAJAN )

MEMBER (A)

Dated this the 26th day of June, 1998

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Dictated to the steno in the Open Court

  
DR 30688

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DSN

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Copy to:

1. The Secretary, Dept. of Atomic Energy, Bombay.
2. Chief Administrative & Accounts Officer, Atomic Materials Division, Begumpet, Hyderabad.
3. Director, Atomic Materials Division, Begumpet, Hyderabad.
4. One copy to Mr.K.Sudhakar Reddy, Advocate, CAT, Hyderabad.
5. One copy to Mr.V.Rajeswara Rao, Addl.CGSC, CAT, Hyderabad.
6. One copy to D.R(A),CAT, Hyderabad.
7. One duplicate copy.

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II COURT

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COMPARED BY

CHECKED BY  
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN : M(A)

AND

THE HON'BLE SHRI B.S. JAI PARAMESHWAR :  
M (J)

DATED: 26/6/98

ORDER/JUDGMENT

M.A/R.A/C.P.NO.

in

D.A.NO. 44/96

ADMITTED AND INTERIM DIRECTIONS  
ISSUED

ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

DISMISSED FOR DEFAULT

ORDERED/REJECTED

NO ORDER AS TO COSTS

YLR

